

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Reconstitution of Hon'ble Judges Committee.

ORDER


No.: 398 of 2024/RG

Dated: 27.03.2024

In partial modification to High Court Order No. 323 of 2024/RG dated 15.03.2024, Hon'ble the Chief Justice has been pleased to order as under:

1. The Committee figuring at Sr. No. 17 i.e. 'Higher Judicial Service (HJS) Examination Committee' is now renamed as "**Higher Judicial Service Committee**";
2. Hon'ble Mr. Justice Mohammad Akram Chowdhary is also nominated as Member of the Committee in addition to composition of Committee constituted vide order supra;
3. The Committee shall deal with the following matters:
 - i. Direct recruitment to J&K Higher Judicial Service.
 - ii. Appointment of District Judges from amongst the Civil Judges (Senior Division) on the basis of Merit cum Seniority.
 - iii. Appointment of District Judges through Limited Competitive Examination (LCE).
4. Accordingly, the matter relating to 'the appointment of District Judges from amongst Civil Judges (Senior Division) on the basis of Merit cum Seniority' which by uptill now was entrusted to the Hon'ble Administrative Committee, shall stand withdrawn there from.

By Order.


27.03.24.
(Shahzad Azeem)
Registrar General
Dated: 27.03.2024

No.: 11709-33 - /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information.
7. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
8. Director Finance, High Court of J&K and Ladakh, Jammu;
9. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
10. Order File


27.03.24.
Registrar General